

SIKKIM

GOVERNMENT



GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

Gangtok

Monday 09th December 2024

No. 513

HIGH COURT OF SIKKIM
GANGTOK

No: 13/HCS

Date: 29/04/2024

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, is hereby pleased to change the nomenclature '**Peon**' to '**Office Attendant**', with immediate effect.

By Order,

(*Prajwal Khatiwada*)
Registrar General
High Court of Sikkim